CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

OA.NO.170/00592/2017

DATED THIS THE 1st DAY OF NOVEMBER, 2017 HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

T.Balasubramanian,
Aged about 51 years,(DOB 19.1.1967),
S/o Late VP.Kesavan Nambiar,
Senior Assistant,
O/o the Director & Head,
Central Institute of Plastics
Engineering & Technology (CIPET),
No.437/A, Hebbal Industrial Area,
Mysore 570 016.

...Applicant

(By NG.Phadke.....Advocate)

V/s.

1. Union of India, Represented by its Secretary, Ministry of Chemicals and Fertilizers, Dept. of Chemicals and Petro Chemicals, A-Wing, Shastri Bhavan, Dr.Rajendra Prasad Road, New Delhi – 110 001.

2.Director General, Central Institute of Plastics Engineering & Technology (CIPET), Head Office, Guindy, Chennai 600 032.

3.Director & Head, Central Institute of Plastics Engineering & Technology (CIPET), No.437/A, Hebbal Industrial Area, Mysore 570 016.

...Respondents

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

The matter seems to be covered by our earlier order in OA.1279/2012 dated 2.3.2016. Even though in the body of the order we had mentioned in the order as '1994' and a clarification was also filed as MA.No.120/2016 in OA.1279/2012 dated 14.3.2016 wherein it was clarified that "instead of 1994, it is to be read as 1999" as in one place instead of 1999, 1994 was mentioned. The corrected copy was issued. Even though we have given w.e.f. 1999, it was given by the respondents w.e.f. 2001 onwards. Now, the applicant is again before us challenging But, I feel that if we remit the matter back to the annexure A-5. respondents there could be quietest to the issue. Therefore, there will be a direction to the applicant to file a detailed representation against annexure A-5 for the concerned authority to consider it within 2 months next, within law and pass appropriate orders. Of course, with all consequential benefits. OA is allowed to the limited extent with illumine. No order as to costs.

> (DR. K.B. SURESH) MEMBER (J)

bk

Annexures referred to by the applicant in OA No.170/00592/2017

<u>Annexure A1:</u> True copy of CAT, Bangalore orders in OA.1279/2012 dated 2.3.2016

Annexure A2: True copy of promotion order No. CIPET/Mys/Per-TB/2016/044 dated 4.5.2016 issued by Director & Head, CIPET, Mysore

<u>Annexure A3:</u> True copy of representation of the applicant dated 16.8.2016

Annexure A4: True copy of covering letter No. CIPET/Mys/Per-TB/128 dated 22.9.2016

<u>Annexure A5:</u> True copy of impugned reply letter No.HO/Dir.(admn)/ Mys/TB/2016 -17/629 dated 9.9.2016